

No. 1140 Spl/Comp/CB-4, Dated: 21/07/2020

From

The Registrar General,
Punjab and Haryana High Court,
Chandigarh.

To

All the District & Sessions Judges,
in the States of Punjab, Haryana and
U.T. Chandigarh

Subject: **Webinar Programme for Advocates at District Level scheduled to be held on Saturday 25th July, 2020 at 03:00 PM to 04:00 PM**

Ref: **This Court's letter no 1044 Spl/Comp/CB-4 dated 15.07.2020**

Sir,

In continuation to this Court's letter no 1044 Spl/Comp/CB-4 dated 15.07.2020, I am directed to refer you on the subject cited above and forward you revised schedule (qua Resource Persons) of the Webinar Programme for the Advocates on the topic "eFiling and eCourts Services" at District level in the regional language on Saturday 25th July 2020 at 03 00 PM to 04.00 PM, as per schedule (Annexure-B). Remaining Judicial Officers Master Trainers as per list already shared shall participate as Presenters in the Webinar programme.

You are further requested to inform your respective District Bar Associations regarding this Webinar Programme for the active participation of Advocates. Link for Advocate Registration form has been separately shared with the Judicial Officer Master Trainers.

You are, therefore, requested to make compliance accordingly and direct the office of your Superintendent to coordinate with respective Bar Associations for the purpose.

Yours faithfully,


OSD (Computerization)
for Registrar General

Annexure-A

Sr. No	Name of the Resource Person	Deisgnation of the Resource Person
1	Sh. Parmod Goyal	D&SJ, Member Secretary, Haryana State Legal Services Authority, Panchkula
2	Sh. Mandeep Mittal	ADJ, Additional Member Secretary, Punjab State Legal Services Authority, S.A.S. Nagar
3	Sh. Dushyant Chaudhary	ACJ (SD), Ellenabad
4	Ms. Pavleen Singh	Civil Judge (Jr. Div.), Ludhiana

**AWARENESS WEBINAR FOR ADVOCATES AT DISTRICT LEVEL
ON EFILING & ECOURTS SERVICES**

Dated 25-07-2020

(SCHEDULE) (1 hour)

S.No	Duration	Topic	Resource Person
1	5 minutes	<ul style="list-style-type: none"> ➤ Overview of eCourts project ➤ Role of Advocate as Game changer 	Sh. Parmod Goyal D&SJ, Member Secretary, Haryana Legal Services Authority, Panchkula
2	10 minutes	<ul style="list-style-type: none"> ➤ eCourts services for Advocates ➤ e Courts Website www.ecourts.gov.in <ul style="list-style-type: none"> ▪ District Court Website ➤ How to get e Courts services 24 x 7 <ul style="list-style-type: none"> ▪ Cause list/Case Status/Orders/Judgment ➤ Benefits of registration of Advocates in Court CIS <ul style="list-style-type: none"> ▪ Automatic receipt of SMS and e Mail on Court listing, Next Hearing dates, Orders and Judgments. ➤ Other Services <ul style="list-style-type: none"> ▪ Virtual Courts/N step ▪ Kiosks/Eseva Kendra ➤ Mobile App for Advocates <ul style="list-style-type: none"> ▪ eCourts services mobile application 	Sh. Dushvant Chaudhary, ACJ (SD), Ellenabad
3	10 minutes	<ul style="list-style-type: none"> ➤ Case Management for Advocate: <ul style="list-style-type: none"> ▪ CNR/Case Status/Cause list Search ▪ My Cases/Export and Import ▪ QR scan option and its utility 	Ms. Pavleen Singh CJ (JD), Ludhiana

4	20 minutes	<ul style="list-style-type: none"> ➤ eFiling – the digital on line filing process <ul style="list-style-type: none"> ▪ Registration of Advocate in e Filing website ▪ e File a new case ➤ e payments <ul style="list-style-type: none"> ▪ e Payment of court fee, Fine and civil deposits ➤ Registration of Advocate – Help Desk Details ➤ Help Manuals & Videos 	<p>Sh. Mandeep Mittal ADJ, Member Secretary, Punjab State Legal Services Authority, S.A.S. Nagar</p>
5	15 minutes	<ul style="list-style-type: none"> ➤ Interaction session 	